

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-540

CP No. - 46/241/242/ND/2021

IN THE MATTER OF:

Shalini Khurana

V/s.

JNR Hotels And Others Pvt Ltd

...Applicant

...Respondent

SECTION

U/s 241-242

Order delivered on 12.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to 16.08.2021.


(Anil Kumar)
For (Court Officer, C-V)